

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :02-12-2021

| Date : 02.12.2021 | | | | | | | | | | |
|-------------------|----------------|-------------------------------|---------------------------------|--------------------------|-----------------|-----------------------------|--------------------------|---------------------------|----------------------------|-----------------------|
| S L N o. | C.A.N o. | Date of Applic ation | Case No. | Name of the Applicant | C.C Typ e | Judge / Court Name | C.C Applied For | Othe r Docu ment | Deali ng Secti on | Se at |
| 1 | 52428/ 2021 | 02.12.2 021 | WPC (OA C)- 3361/2 002 | TAPAN SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-29 | | | (Se at No-) |
| 2 | 52429/ 2021 | 02.12.2 021 | CONTC (CPC)- 396/20 16 | TAPAN SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-29 | | | (Se at No-) |
| 3 | 52430/ 2021 | 02.12.2 021 | WP (C) - 17688/ 2020 | M.R. SAHOO | C.O. | COURT NO. 22 | Order Dtd. 2021-12-01 | | | (Se at No-) |
| 4 | 52431/ 2021 | 02.12.2 021 | CONTC- 7011/2 021 | N. SEN | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-30 | | | (Se at No-) |
| 5 | 52432/ 2021 | 02.12.2 021 | WP (C) - 37350/ 2021 | SUBASH CHANDRA PANI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-30 | | | (Se at No-) |
| 6 | 52433/ 2021 | 02.12.2 021 | WP (C) - 36647/ 2021 | C. R. NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-30 | | | (Se at No-) |
| 7 | 52434/ 2021 | 02.12.2 021 | WP (C) - 30790/ 2021 | LOKANATH DASH | C.O. | COURT NO. 17 | Order Dtd. 2021-12-01 | | | (Se at No-) |
| 8 | 52435/ 2021 | 02.12.2 021 | WPC (OA) - 287/20 02 | BHARAT BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-30 | | | (Se at No-) |
| 9 | 52436/ 2021 | 02.12.2 021 | WP (C) - 12911/ 2021 | P.K. JENA | C.O. | COURT NO. 3 | Order Dtd. 2021-12-01 | | WRIT BRANC | (Se at |

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| | | | 2021 | | | OLD | | | H-4 | No-27) |
| 10 | 52437/2021 | 02.12.2021 | WPC (OA C) - 3623/2001 | R. K. NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-29 | | | (Se at No-27) |
| 11 | 52438/2021 | 02.12.2021 | WP (C) - 36957/2021 | RAMAKANTA SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021-11-29 | | | (Se at No-27) |
| 12 | 52439/2021 | 02.12.2021 | WP (C) - 30735/2021 | R.K. MANGARAJ | C.O. | COURT NO. 1 | Order Dtd. 2021-11-29 | | | (Se at No-27) |
| 13 | 52440/2021 | 02.12.2021 | WP (C) - 12911/2021 | P.K. JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | WRIT BRANC H-4 | (Se at No-27) |
| 14 | 52441/2021 | 02.12.2021 | WP (C) - 36071/2021 | TRILOCHAN BAG | C.O. | COURT NO. 1 | Order Dtd. 2021-11-29 | | | (Se at No-27) |
| 15 | 52442/2021 | 02.12.2021 | WP (C) - 31845/2021 | B. PASAYAT | C.O. | COURT NO. 1 | Order Dtd. 2021-11-30 | | | (Se at No-27) |
| 16 | 52443/2021 | 02.12.2021 | WP (C) - 32244/2021 | B.K. LENKA | C.O. | COURT NO. 17 | Order Dtd. 2021-11-30 | | WRIT BRANC H (DIVISION BENCH) | (Se at No-119) |
| 17 | 52444/2021 | 02.12.2021 | WP (C) - 12911/2021 | SAROJ KUMAR PARIDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | WRIT BRANC H-4 | (Se at No-27) |
| 18 | 52445/2021 | 02.12.2021 | WP (C) - 32244/2021 | P. K. DASH | C.O. | COURT NO. 17 | Order Dtd. 2021-11-30 | | WRIT BRANC H (DIVISION BENCH) | (Se at No-119) |
| 19 | 52446/2021 | 02.12.2021 | WP (C) - 35957/2021 | TAPAN SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-30 | | | (Se at No-119) |
| 20 | 52447/2021 | 02.12.2021 | WP (C) - 35758/2021 | P. BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- |

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| | | | | | | | | | | 119) |
| 21 | 52448/2021 | 02.12.2021 | WP (C) - 18156/2021 | SEETARAM JENA | C.O. | COURT NO. 1 | Order Dtd. 2021-11-30 | | | (Se at No-119) |
| 22 | 52449/2021 | 02.12.2021 | WP (C) - 11926/2020 | B. MOHANTY | C.O. | COURT NO. 24 | Order Dtd. 2021-11-30 | | | (Se at No-119) |
| 23 | 52450/2021 | 02.12.2021 | WP (C) - 35760/2021 | P.BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-119) |
| 24 | 52451/2021 | 02.12.2021 | WP (C) - 11935/2020 | B. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-12-30 | | WRIT BRANC H (DIVISION BENCH) | (Se at No-106) |
| 25 | 52452/2021 | 02.12.2021 | WP (C) - 7495/2015 | P. K. DASH | C.O. | COURT NO. 3 | Order Dtd. 2021-11-30 | | | (Se at No-106) |
| 26 | 52453/2021 | 02.12.2021 | ABLAPL - 1665/2021 | GAGAN ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-106) |
| 27 | 52454/2021 | 02.12.2021 | WP (C) - 36219/2021 | D.K. JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | WRIT BRANC H-6 | (Se at No-24) |
| 28 | 52455/2021 | 02.12.2021 | WP (C) - 36021/2021 | SAROJ KUMAR PARIDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-24) |
| 29 | 52456/2021 | 02.12.2021 | WP (C) - 36018/2021 | SAROJ KUMAR PARIDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-24) |
| 30 | 52457/2021 | 02.12.2021 | WP (C) - 36788/2021 | TUSHAR KANTA NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-24) |
| 31 | 52458/2021 | 02.12.2021 | WP (C) - 36275/ | L.D. SAHOO-A | C.O. | COURT NO. 3 | Order Dtd. 2021-12-01 | | | (Se at |

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| | | | 2021 | | | OLD | | | | No-24) |
| 32 | 52459/2021 | 02.12.2021 | WP (C) - 36024/2021 | SAROJ KUMAR PARIDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-24) |
| 33 | 52460/2021 | 02.12.2021 | WP (C) - 36810/2021 | T.K. CHOUDHURY | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-24) |
| 34 | 52461/2021 | 02.12.2021 | WP (C) - 37434/2021 | M. R. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-24) |
| 35 | 52462/2021 | 02.12.2021 | WP (C) - 37649/2021 | P. K. DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-24) |
| 36 | 52463/2021 | 02.12.2021 | WP (C) - 36022/2021 | SAROJ KUMAR PARIDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-24) |
| 37 | 52464/2021 | 02.12.2021 | WP (C) - 37513/2021 | BIJAY KUMAR DALEI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | WRIT BRANC H-8 | (Se at No-42) |
| 38 | 52465/2021 | 02.12.2021 | WP (C) - 37801/2021 | LAXMIDHAR SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-42) |
| 39 | 52466/2021 | 02.12.2021 | WP (C) - 37496/2021 | SURYAKANTA DASMOHAPATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-42) |
| 40 | 52467/2021 | 02.12.2021 | WP (C) - 37772/2021 | M. R. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-42) |
| 41 | 52468/2021 | 02.12.2021 | WP (C) - 37562/2021 | AJAY KUMAR PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-42) |
| 42 | 52469/2021 | 02.12.2021 | WP (C) - 37313/2021 | D. BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | WRIT BRANC H-6 | (Se at No-26) |
| 43 | 52470/2021 | 02.12.2021 | WP (C) - 34080/2021 | N. K. ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-25 | | | (Se at No-26) |
| 44 | 52471/ | 02.12.2021 | CONTC (| J.K. | C.O. | COURT | Order Dtd. | | | (Se |

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| | 2021 | 021 | CP) - 58/201 2 | KHANDAYATRAY | | NO. 3 OLD | 2021-11-26 | | | at No- 26) |
| 45 | 52472/ 2021 | 02.12.2 021 | WP (C) - 36727/ 2021 | SOMNATH PRADHAN | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 26) |
| 46 | 52473/ 2021 | 02.12.2 021 | WP (C) - 10380/ 2021 | S. K. PARIDA | C.O. | COURT NO. 22 | Order Dtd. 2021-12-01 | | WRIT BRANC H-3 | (Se at No- 11) |
| 47 | 52474/ 2021 | 02.12.2 021 | WP (C) - 35946/ 2021 | HRUDANANDA MOHAPATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-30 | | | (Se at No- 11) |
| 48 | 52475/ 2021 | 02.12.2 021 | WP (C) - 37736/ 2021 | M. R. ROUTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 11) |
| 49 | 52476/ 2021 | 02.12.2 021 | TRP (C) - 386/20 21 | M. NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 11) |
| 50 | 52477/ 2021 | 02.12.2 021 | TRP (C) - 409/20 21 | JYOTI PRAKASH KAR | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 11) |
| 51 | 52478/ 2021 | 02.12.2 021 | TRP (C) - 403/20 21 | BALARAM SINGH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 11) |
| 52 | 52479/ 2021 | 02.12.2 021 | WPC (OA C) - 1379/2 015 | JYOTI PRAKASH KAR | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 11) |
| 53 | 52480/ 2021 | 02.12.2 021 | WP (C) - 15069/ 2021 | S. C. DAS | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021-11-23 | | | (Se at No- 11) |
| 54 | 52481/ 2021 | 02.12.2 021 | WPC (OA C) - 1381/2 015 | JYOTI PRAKASH KAR | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 11) |
| 55 | 52482/ 2021 | 02.12.2 021 | WPC (OA C) - 3136/2 018 | M. R. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 11) |
| 56 | 52483/ 2021 | 02.12.2 021 | WPC (OA C) - 1045/2 003 | SOMANATH BARDHAN | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 11) |

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| 57 | 52484/2021 | 02.12.2021 | WPC (OA C) - 3128/2018 | M. R. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-11) |
| 58 | 52485/2021 | 02.12.2021 | WP (C) - 30573/2021 | K. RATH | C.O. | COURT NO. 9 | Order Dtd. 2021-12-01 | | WRIT BRANCH-1 | (Se at No-31) |
| 59 | 52486/2021 | 02.12.2021 | WP (C) - 33320/2021 | MANAS PATI | C.O. | COURT NO. 9 | Order Dtd. 2021-12-01 | | | (Se at No-31) |
| 60 | 52487/2021 | 02.12.2021 | WP (C) - 32576/2021 | JYOTI RANJAN SAHOO | C.O. | COURT NO. 24 | Order Dtd. 2021-11-30 | | | (Se at No-31) |
| 61 | 52488/2021 | 02.12.2021 | WP (C) - 34459/2021 | D. BEHERA | C.O. | COURT NO. 9 | Order Dtd. 2021-12-01 | | | (Se at No-31) |
| 62 | 52489/2021 | 02.12.2021 | WP (C) - 34710/2021 | BALARAM SINGH | C.O. | COURT NO. 9 | Order Dtd. 2021-12-01 | | | (Se at No-31) |
| 63 | 52490/2021 | 02.12.2021 | WP (C) - 33812/2021 | MANOJ KUMAR MOHANTY 2 | C.O. | COURT NO. 9 | Order Dtd. 2021-12-01 | | | (Se at No-31) |
| 64 | 52491/2021 | 02.12.2021 | WP (C) - 37065/2021 | HIMANSHU SEKHAR PANDA | C.O. | COURT NO. 9 | Order Dtd. 2021-11-30 | | | (Se at No-31) |
| 65 | 52492/2021 | 02.12.2021 | WP (C) - 36062/2021 | B.SINGH | C.O. | COURT NO. 9 | | | | (Se at No-31) |
| 66 | 52493/2021 | 02.12.2021 | WP (C) - 36062/2021 | B.SINGH | C.O. | COURT NO. 9 | Order Dtd. 2021-12-01 | | | (Se at No-31) |
| 67 | 52494/2021 | 02.12.2021 | WP (C) - 36635/2021 | A. K. CHHATOI | C.O. | COURT NO. 9 | Order Dtd. 2021-12-01 | | | (Se at No-31) |
| 68 | 52495/2021 | 02.12.2021 | WP (C) - 37061/2021 | HIMANSHU SEKHAR PANDA | C.O. | COURT NO. 9 | Order Dtd. 2021-11-30 | | | (Se at No-31) |
| 69 | 52496/2021 | 02.12.2021 | WP (C) - 37172/2021 | DAYANIDHI MISHRA | C.O. | COURT NO. 9 | Order Dtd. 2021-12-01 | | | (Se at No-31) |

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| 70 | 52497/ 2021 | 02.12.2 021 | WP (C) - 37442/ 2021 | SARADA NAYAK | C.O. | COURT NO. 9 | Order Dtd. 2021-12-01 | | | (Se at No- 31) |
| 71 | 52498/ 2021 | 02.12.2 021 | WP (C) - 37564/ 2021 | AJAY KUMAR PANDA | C.O. | COURT NO. 9 | Order Dtd. 2021-12-01 | | | (Se at No- 31) |
| 72 | 52499/ 2021 | 02.12.2 021 | WP (C) - 37060/ 2021 | HIMANSHU SEKHAR PANDA | C.O. | COURT NO. 9 | Order Dtd. 2021-11-30 | | | (Se at No- 31) |
| 73 | 52500/ 2021 | 02.12.2 021 | WP (C) - 37607/ 2021 | BIJAY KUMAR DALEI | C.O. | COURT NO. 9 | Order Dtd. 2021-12-01 | | | (Se at No- 31) |
| 74 | 52501/ 2021 | 02.12.2 021 | WP (C) - 37059/ 2021 | HIMANSHU SEKHAR PANDA | C.O. | COURT NO. 9 | Order Dtd. 2021-11-30 | | | (Se at No- 31) |
| 75 | 52502/ 2021 | 02.12.2 021 | WP (C) - 37856/ 2021 | R. K. DEHURI | C.O. | COURT NO. 9 | Order Dtd. 2021-12-01 | | WRIT BRANC H-4 | (Se at No- 38) |
| 76 | 52503/ 2021 | 02.12.2 021 | WP (C) - 32365/ 2021 | M.R. BARIK | C.O. | COURT NO. 9 | Order Dtd. 2021-11-30 | | | (Se at No- 38) |
| 77 | 52504/ 2021 | 02.12.2 021 | CMP- 605/20 21 | B. C. MOHANTY | GENE RAL | | Order Dtd. 2021-12-13 | | | (Se at No- 38) |
| 78 | 52505/ 2021 | 02.12.2 021 | WP (C) - 36322/ 2021 | N.K. ROUT | C.O. | | Order Dtd. 2021-11-30 | | | (Se at No- 38) |
| 79 | 52506/ 2021 | 02.12.2 021 | WP (C) - 7495/2 015 | BALARAM SINGH | C.O. | COURT NO. 3 | Order Dtd. 2021-11-30 | | | (Se at No- 38) |
| 80 | 52507/ 2021 | 02.12.2 021 | WP (C) - 36321/ 2021 | N.K. ROUT | C.O. | COURT NO. 3 | Order Dtd. 2021-11-30 | | | (Se at No- 38) |
| 81 | 52508/ 2021 | 02.12.2 021 | WP (C) - 36319/ 2021 | N.K. ROUT | C.O. | COURT NO. 3 | Order Dtd. 2021-11-30 | | | (Se at No- 38) |
| 82 | 52509/ 2021 | 02.12.2 021 | CRLMC- 2068/2 | B.N.MOHAPATR A | C.O. | COURT NO. 1 | Order Dtd. 2021-11-25 | | | (Se at |

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| | | | 018 | | | | | | | No-38) |
| 83 | 52510/2021 | 02.12.2021 | ABLAPL - 6006/2021 | B.N.MOHAPATRA | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-11-25 | | | (Se at No-38) |
| 84 | 52511/2021 | 02.12.2021 | WP (C) - 36317/2021 | N.K. ROUT | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-11-30 | | | (Se at No-38) |
| 85 | 52512/2021 | 02.12.2021 | WP (C) - 3293/2021 | TAPAN KUMAR KAMILA | C.O. | COURT NO. 3 | Order Dtd. 2021-11-30 | | | (Se at No-38) |
| 86 | 52513/2021 | 02.12.2021 | WP (C) - 36802/2021 | PRASANJIT BEHERA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-11-30 | | | (Se at No-38) |
| 87 | 52514/2021 | 02.12.2021 | WP (C) - 32482/2021 | S.S.BISWAL | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-11-30 | | | (Se at No-38) |
| 88 | 52515/2021 | 02.12.2021 | CRLMC-1174/2015 | DEBARANJAN RAY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-12-01 | | CRIMINAL MISC-1 | (Se at No-5) |
| 89 | 52516/2021 | 02.12.2021 | WP (C) - 36385/2021 | B.N.SHADANGI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-11-30 | | | (Se at No-5) |
| 90 | 52517/2021 | 02.12.2021 | WP (C) - 36315/2021 | N.K. ROUT | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-11-30 | | | (Se at No-5) |
| 91 | 52518/2021 | 02.12.2021 | CRLMC-1940/2021 | PRATAP SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2021-11-30 | | | (Se at No-5) |
| 92 | 52519/2021 | 02.12.2021 | BLAPL-9466/2019 | BISWARANJAN DALAI | C.O. | COURT NO. 1 | Order Dtd. 2021-11-18 | | CRIMINAL MISC-3 | (Se at No-4) |
| 93 | 52520/2021 | 02.12.2021 | WP (C) - 37443/2021 | B.N.SHADANGI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-11-30 | | | (Se at No-4) |
| 94 | 52521/2021 | 02.12.2021 | WP (C) - 36314/2021 | N.K. ROUT | C.O. | COURT NO. 9 | Order Dtd. 2021-11-30 | | | (Se at No-4) |
| 95 | 52522/ | 02.12.2021 | CRLREV | T. R. DAS | C.O. | COURT | Order Dtd. | | | (Se |

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| | 2021 | 021 | - 332/20 21 | | | NO. 11 | 2021-11-24 | | | at No- 4) |
| 96 | 52523/ 2021 | 02.12.2 021 | WP (C) - 37444/ 2021 | B.N.SHADANGI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021-11-30 | | | (Se at No- 4) |
| 97 | 52524/ 2021 | 02.12.2 021 | WP (C) - 37333/ 2021 | B.N.SHADANGI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021-11-30 | | | (Se at No- 4) |
| 98 | 52525/ 2021 | 02.12.2 021 | CRLREV - 343/20 21 | T. R. DAS | C.O. | COURT NO. 11 | Order Dtd. 2021-11-24 | | | (Se at No- 4) |
| 99 | 52526/ 2021 | 02.12.2 021 | WP (C) - 37316/ 2021 | B.N.SHADANGI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021-11-30 | | | (Se at No- 4) |
| 100 | 52527/ 2021 | 02.12.2 021 | CRLREV - 471/20 21 | B. N. MOHAPATRA | C.O. | COURT NO. 11 | Order Dtd. 2021-11-30 | | | (Se at No- 4) |
| 101 | 52528/ 2021 | 02.12.2 021 | CRLMC- 172/20 20 | P. K. RATH | C.O. | COURT NO. 1 | Order Dtd. 2021-12-01 | | | (Se at No- 4) |
| 102 | 52529/ 2021 | 02.12.2 021 | WP (C) - 32135/ 2021 | J.K.MISHRA | C.O. | COURT NO. 1 | Order Dtd. 2021-11-30 | | | (Se at No- 4) |
| 103 | 52530/ 2021 | 02.12.2 021 | WP (C) - 12736/ 2013 | J.PRADHAN | C.O. | COURT NO. 1 | Order Dtd. 2021-11-30 | | | (Se at No- 4) |
| 104 | 52531/ 2021 | 02.12.2 021 | CRLMC- 795/20 20 | R. R. NAYAK | C.O. | COURT NO. 23 | Order Dtd. 2021-12-01 | | CRMIN AL MISC- 2 | (Se at No- 13) |
| 105 | 52532/ 2021 | 02.12.2 021 | WP (C) - 18667/ 2010 | G.SUNDARA | C.O. | COURT NO. 9 | Order Dtd. 2021-11-30 | | | (Se at No- 13) |
| 106 | 52533/ 2021 | 02.12.2 021 | WP (C) - 30291/ 2021 | J.K.MISHRA | C.O. | COURT NO. 9 | Order Dtd. 2021-11-30 | | | (Se at No- 13) |
| 107 | 52534/ 2021 | 02.12.2 021 | WP (C) - 1522/2 012 | P.K.SINGH | C.O. | COURT NO. 9 | Order Dtd. 2021-11-30 | | | (Se at No- 13) |

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| 108 | 52535/2021 | 02.12.2021 | WP (C) - 30288/2021 | J.K.MISHRA | C.O. | COURT NO. 9 | Order Dtd. 2021-11-30 | | | (Se at No-13) |
| 109 | 52536/2021 | 02.12.2021 | WP (C) - 10453/2012 | D.D.MOHANTY | C.O. | COURT NO. 9 | Order Dtd. 2021-11-30 | | | (Se at No-13) |
| 110 | 52537/2021 | 02.12.2021 | CRLMC-1143/2020 | NIRANJAN ROUT | C.O. | COURT NO. 1 | Order Dtd. 2021-11-29 | | | (Se at No-13) |
| 111 | 52538/2021 | 02.12.2021 | WA-305/2017 | KANTHAMANI SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2021-11-22 | | | (Se at No-13) |
| 112 | 52539/2021 | 02.12.2021 | WP (C) - 31962/2011 | B.K.PANDA | C.O. | COURT NO. 9 | Order Dtd. 2021-11-30 | | | (Se at No-13) |
| 113 | 52540/2021 | 02.12.2021 | WA-307/2017 | KANTHAMANI SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2021-11-22 | | | (Se at No-13) |
| 114 | 52541/2021 | 02.12.2021 | WA-308/2017 | KANTHAMANI SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2021-11-22 | | | (Se at No-13) |
| 115 | 52542/2021 | 02.12.2021 | WA-310/2017 | KANTHAMANI SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2021-11-22 | | | (Se at No-13) |
| 116 | 52543/2021 | 02.12.2021 | WA-316/2017 | KANTHAMANI SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2021-11-22 | | | (Se at No-13) |
| 117 | 52544/2021 | 02.12.2021 | WA-317/2017 | KANTHAMANI SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2021-11-22 | | | (Se at No-13) |
| 118 | 52545/2021 | 02.12.2021 | CRLMC-306/2020 | M.R.ROUTRAY | C.O. | COURT NO. 1 | Order Dtd. 2021-11-29 | | CRIMINAL MISC-3 | (Se at No-3) |
| 119 | 52546/2021 | 02.12.2021 | WA-318/2017 | KANTHAMANI SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2021-11-22 | | | (Se at No-3) |
| 120 | 52547/2021 | 02.12.2021 | CRLMC-1144/2020 | NIRANJAN ROUT | C.O. | COURT NO. 1 | Order Dtd. 2021-11-29 | | | (Se at No-13) |

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| 12 1 | 52548/ 2021 | 02.12.2 021 | WA- 889/20 21 | SAROJ KUMAR PARIDA | C.O. | CHIEF JUSTI CE'S COURT | | | | (Se at No- 3) |
| 12 2 | 52549/ 2021 | 02.12.2 021 | CRLMC- 604/20 20 | A.MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-12-01 | | CRIMI NAL MISC- 1 | (Se at No- 5) |
| 12 3 | 52550/ 2021 | 02.12.2 021 | WA- 889/20 21 | SAROJ KUMAR PARIDA | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021-11-30 | | | (Se at No- 5) |
| 12 4 | 52551/ 2021 | 02.12.2 021 | CRLMC- 1715/2 021 | BALARAM SINGH | C.O. | COURT NO. 11 | Order Dtd. 2021-11-30 | | | (Se at No- 5) |
| 12 5 | 52552/ 2021 | 02.12.2 021 | CRLMC- 2428/2 021 | A.K. MISHRA | C.O. | COURT NO. 11 | Order Dtd. 2021-12-01 | | | (Se at No- 5) |
| 12 6 | 52553/ 2021 | 02.12.2 021 | CRLMC- 2289/2 021 | P. K. DAS | C.O. | COURT NO. 11 | Order Dtd. 2021-12-01 | | | (Se at No- 5) |
| 12 7 | 52554/ 2021 | 02.12.2 021 | CRLMC- 2363/2 021 | B.B. MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2021-12-01 | | | (Se at No- 5) |
| 12 8 | 52555/ 2021 | 02.12.2 021 | CRLMC- 1699/2 021 | TRILOCHAN DASH | C.O. | COURT NO. 11 | Order Dtd. 2021-12-01 | | | (Se at No- 5) |
| 12 9 | 52556/ 2021 | 02.12.2 021 | CRLMC- 377/20 20 | SAMIR BARIK | C.O. | COURT NO. 1 | Order Dtd. 2021-12-01 | | | (Se at No- 5) |
| 13 0 | 52557/ 2021 | 02.12.2 021 | CRLMC- 2323/2 021 | B.B. MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2021-12-01 | | | (Se at No- 5) |
| 13 1 | 52558/ 2021 | 02.12.2 021 | CRLMC- 617/20 20 | A. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-12-01 | | | (Se at No- 5) |
| 13 2 | 52559/ 2021 | 02.12.2 021 | CRLMC- 25/202 1 | B.MOHANTY | C.O. | COURT NO. 8 | Order Dtd. 2021-11-30 | | | (Se at No- 5) |
| 13 3 | 52560/ 2021 | 02.12.2 021 | WA- 6/2021 | B.K. PAND | C.O. | CHIEF JUSTI | Order Dtd. 2021-11-30 | | | (Se at |

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| | | | | | | CE'S COURT | | | | No-5) |
| 134 | 52561/2021 | 02.12.2021 | CRLMC-169/2020 | BALARAM SINGH | C.O. | DR (J) | Order Dtd. 2021-12-01 | | CRIMINAL MISC-1 | (Seat No-1) |
| 135 | 52562/2021 | 02.12.2021 | CRLMC-2211/2021 | B. B. MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2021-12-01 | | | (Seat No-1) |
| 136 | 52563/2021 | 02.12.2021 | CRLMC-2411/2021 | JYOTI RANJAN SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2021-12-01 | | | (Seat No-1) |
| 137 | 52564/2021 | 02.12.2021 | CRLMC-2173/2021 | JYOTI RANJAN SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2021-12-01 | | | (Seat No-1) |
| 138 | 52565/2021 | 02.12.2021 | CRLMC-960/2020 | A. KALASH | C.O. | COURT NO. 11 | Order Dtd. 2021-11-30 | | | (Seat No-1) |
| 139 | 52566/2021 | 02.12.2021 | CRLMC-1300/2021 | B.K. LENKA | C.O. | COURT NO. 11 | Order Dtd. 2021-12-01 | | | (Seat No-1) |
| 140 | 52567/2021 | 02.12.2021 | CRLMC-1300/2021 | B.K. LENKA | C.O. | COURT NO. 11 | Order Dtd. 2022-02-11 | | | (Seat No-1) |
| 141 | 52568/2021 | 02.12.2021 | CRLMC-1790/2021 | B. PANDA | C.O. | COURT NO. 11 | Order Dtd. 2021-11-30 | | | (Seat No-1) |
| 142 | 52569/2021 | 02.12.2021 | CRLMC-2047/2021 | L. ACHARI | C.O. | COURT NO. 11 | Order Dtd. 2021-12-01 | | | (Seat No-1) |
| 143 | 52570/2021 | 02.12.2021 | CRLMC-2293/2021 | A. MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2021-11-30 | | | (Seat No-1) |
| 144 | 52571/2021 | 02.12.2021 | CRLMC-2320/2021 | RAHUL SETHI | C.O. | COURT NO. 11 | Order Dtd. 2021-11-30 | | | (Seat No-1) |
| 145 | 52572/2021 | 02.12.2021 | CRLMC-2050/2021 | L. ACHARI | C.O. | COURT NO. 11 | Order Dtd. 2021-12-01 | | | (Seat No-1) |
| 14 | 52573/ | 02.12.2 | CRLMC- | B.M. BHUYAN | C.O. | COURT | Order Dtd. | | | (Se |

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| 6 | 2021 | 021 | 2065/2 021 | | | NO. 11 | 2021-11-30 | | | at No- 1) |
| 14 7 | 52574/ 2021 | 02.12.2 021 | CRLMC- 2280/2 021 | R. R. NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2021-12-01 | | | (Se at No- 1) |
| 14 8 | 52575/ 2021 | 02.12.2 021 | CRLMC- 2046/2 021 | RESHMA BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2021-12-01 | | | (Se at No- 1) |
| 14 9 | 52576/ 2021 | 02.12.2 021 | CRLMC- 145/20 21 | P. K. JENA | C.O. | DR (J) | Order Dtd. 2021-12-01 | | | (Se at No- 1) |
| 15 0 | 52577/ 2021 | 02.12.2 021 | CRLMC- 373/20 21 | R.DAS | C.O. | COURT NO. 8 | Order Dtd. 2021-11-30 | | CRIMI NAL MISC- 3 | (Se at No- 4) |
| 15 1 | 52578/ 2021 | 02.12.2 021 | CRLMC- 504/20 21 | D.K. MALLICK | C.O. | COURT NO. 8 | Order Dtd. 2021-11-30 | | CRMIN AL MISC- 2 | (Se at No- 13) |
| 15 2 | 52579/ 2021 | 02.12.2 021 | CRLMC- 235/20 21 | R.DAS | C.O. | COURT NO. 8 | Order Dtd. 2021-11-30 | | CRMIN AL MISC- 2 | (Se at No- 11) |
| 15 3 | 52580/ 2021 | 02.12.2 021 | CRLMC- 2044/2 021 | L. ACHARI | C.O. | COURT NO. 11 | Order Dtd. 2021-12-01 | | | (Se at No- 11) |
| 15 4 | 52581/ 2021 | 02.12.2 021 | BLAPL- 5690/2 020 | N.K.NAIK | C.O. | COURT NO. 23 | Order Dtd. 2021-11-30 | | | (Se at No- 11) |
| 15 5 | 52582/ 2021 | 02.12.2 021 | CRLMC- 1543/2 021 | J.BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2021-11-29 | | | (Se at No- 11) |
| 15 6 | 52583/ 2021 | 02.12.2 021 | WP (C) - 33334/ 2021 | A.K.BISWAL | C.O. | COURT NO. 24 | Order Dtd. 2021-12-01 | | | (Se at No- 11) |
| 15 7 | 52584/ 2021 | 02.12.2 021 | CONTC- 7137/2 021 | B. K. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 11) |
| 15 8 | 52585/ 2021 | 02.12.2 021 | WP (C) - 26945/ 2021 | SK.SAMIM | C.O. | COURT NO. 24 | Order Dtd. 2021-11-29 | | | (Se at No- 11) |

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| 159 | 52586/2021 | 02.12.2021 | CONTC-7136/2021 | B. K. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Seat No-11) |
| 160 | 52587/2021 | 02.12.2021 | WP (C) - 26949/2021 | SK.SAMIM | C.O. | COURT NO. 24 | Order Dtd. 2021-11-29 | | | (Seat No-11) |
| 161 | 52588/2021 | 02.12.2021 | WP (C) - 31455/2021 | P.K.LENKA | C.O. | COURT NO. 24 | Order Dtd. 2021-11-30 | | | (Seat No-11) |
| 162 | 52589/2021 | 02.12.2021 | WP (C) - 36929/2021 | A.K. MOHANTY | C.O. | COURT NO. 24 | Order Dtd. 2021-11-30 | | | (Seat No-11) |
| 163 | 52590/2021 | 02.12.2021 | WP (C) - 30141/2021 | A.MOHANTY | C.O. | COURT NO. 24 | Order Dtd. 2021-11-30 | | | (Seat No-11) |
| 164 | 52591/2021 | 02.12.2021 | WP (C) - 35862/2021 | B.K.PANDA | C.O. | COURT NO. 24 | Order Dtd. 2021-11-30 | | | (Seat No-11) |
| 165 | 52592/2021 | 02.12.2021 | WP (C) - 21506/2021 | A.C. JENA | C.O. | COURT NO. 24 | Order Dtd. 2021-11-30 | | | (Seat No-11) |
| 166 | 52593/2021 | 02.12.2021 | WP (C) - 18748/2019 | J.R.KAR | C.O. | DR (J) | Order Dtd. 2021-11-30 | | | (Seat No-11) |
| 167 | 52594/2021 | 02.12.2021 | CMP-481/2021 | S.J.MOHANTY | C.O. | COURT NO. 24 | Order Dtd. 2021-11-30 | | | (Seat No-11) |
| 168 | 52595/2021 | 02.12.2021 | CONTC-5531/2021 | ANIL SAHOO | C.O. | COURT NO. 24 | Order Dtd. 2021-11-29 | | | (Seat No-11) |
| 169 | 52596/2021 | 02.12.2021 | ABLAPL - 19406/2019 | A.K.BUDHIA | C.O. | COURT NO. 1 | Order Dtd. 2021-12-01 | | | (Seat No-11) |
| 170 | 52597/2021 | 02.12.2021 | BLAPL-8845/2021 | GYANA RANJAN PATRA | C.O. | COURT NO. 6 | Order Dtd. 2021-11-29 | | | (Seat No-11) |
| 171 | 52598/2021 | 02.12.2021 | WP (C) - 33406/2021 | B.K.SINGH | C.O. | COURT NO. 24 | Order Dtd. 2021-12-01 | | | (Seat No-11) |

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| 17 2 | 52599/ 2021 | 02.12.2 021 | ABLAPL - 18994/ 2019 | TAPAN KUMAR MOHANTY | C.O. | COURT NO. 25 | Order Dtd. 2021-12-01 | | | (Se at No- 11) |
| 17 3 | 52600/ 2021 | 02.12.2 021 | BLAPL- 6004/2 020 | D K JENA | GENE RAL | | Order Dtd. 2021-02-10 | | | (Se at No- 11) |
| 17 4 | 52601/ 2021 | 02.12.2 021 | WP (C) - 33409/ 2021 | B.K.SINGH | C.O. | | Order Dtd. 2021-12-01 | | | (Se at No- 11) |
| 17 5 | 52602/ 2021 | 02.12.2 021 | WP (C) - 33860/ 2021 | R.K.MOHANTY | C.O. | COURT NO. 24 | Order Dtd. 2021-12-01 | | | (Se at No- 11) |
| 17 6 | 52603/ 2021 | 02.12.2 021 | CMP- 635/20 21 | M BARAL | GENE RAL | | Order Dtd. 2021-11-23 | | | (Se at No- 11) |
| 17 7 | 52604/ 2021 | 02.12.2 021 | WP (C) - 11171/ 2021 | B. N. SHADANGI | GENE RAL | | Order Dtd. 2021-09-29 | | | (Se at No- 11) |
| 17 8 | 52605/ 2021 | 02.12.2 021 | WP (C) - 32253/ 2021 | R.K.MOHANTY | C.O. | | Order Dtd. 2021-12-01 | | | (Se at No- 11) |
| 17 9 | 52606/ 2021 | 02.12.2 021 | WP (C) - 32248/ 2021 | R.K.MOHANTY | C.O. | COURT NO. 24 | Order Dtd. 2021-12-01 | | | (Se at No- 11) |
| 18 0 | 52607/ 2021 | 02.12.2 021 | WP (C) - 32447/ 2021 | R.K.MOHANTY | C.O. | COURT NO. 9 | Order Dtd. 2021-12-01 | | WRIT BRANC H-4 | (Se at No- 17) |
| 18 1 | 52608/ 2021 | 02.12.2 021 | ABLAPL - 15535/ 2019 | J.J.PANDA | C.O. | COURT NO. 25 | Order Dtd. 2021-12-01 | | | (Se at No- 17) |
| 18 2 | 52609/ 2021 | 02.12.2 021 | WP (C) - 2364/2 020 | B.DAS | C.O. | COURT NO. 24 | Order Dtd. 2021-11-29 | | | (Se at No- 17) |
| 18 3 | 52610/ 2021 | 02.12.2 021 | WP (C) - 26941/ 2021 | S.K.SAMAL | C.O. | COURT NO. 24 | Order Dtd. 2021-11-29 | | | (Se at No- 17) |
| 18 4 | 52611/ 2021 | 02.12.2 021 | ABLAPL - | BALARAM SINGH | C.O. | COURT NO. | Order Dtd. 2021-12-01 | | | (Se at |

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| | | | 7199/2019 | | | 25 | | | | No-17) |
| 185 | 52612/2021 | 02.12.2021 | WP (C) - 36298/2021 | P. N. JENA | C.O. | COURT NO. 17 | Order Dtd. 2021-12-01 | | | (Se at No-17) |
| 186 | 52613/2021 | 02.12.2021 | CONTC-6131/2021 | M/S.SANJIB KU.BHANJA DEO | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-17) |
| 187 | 52614/2021 | 02.12.2021 | CONTC-7019/2021 | ANIMA KUMARI DEI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-17) |
| 188 | 52615/2021 | 02.12.2021 | CONTC-7018/2021 | SARADA NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-17) |
| 189 | 52616/2021 | 02.12.2021 | CONTC-7042/2021 | M/S.NIRANJAN MOHAPATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-17) |
| 190 | 52617/2021 | 02.12.2021 | CONTC-7025/2021 | B. C. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-17) |
| 191 | 52618/2021 | 02.12.2021 | WP (C) - 35791/2021 | A. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-17) |
| 192 | 52619/2021 | 02.12.2021 | WP (C) - 37762/2021 | BALARAM SINGH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-17) |
| 193 | 52620/2021 | 02.12.2021 | WP (C) - 37634/2021 | AJIT KUMAR SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-17) |
| 194 | 52621/2021 | 02.12.2021 | WP (C) - 36963/2021 | UJJWALA PRADEEP BAG | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-17) |
| 195 | 52622/2021 | 02.12.2021 | WP (C) - 36247/2021 | A. K. ROUL | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-17) |
| 196 | 52623/2021 | 02.12.2021 | WP (C) - 34499/2020 | RAHUL SETHI | C.O. | COURT NO. 1 | Order Dtd. 2021-11-29 | | | (Se at No-17) |
| 19 | 52624/ | 02.12.2 | WP (C) - | BALARAM | C.O. | COURT | Order Dtd. | | | (Se |

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| 7 | 2021 | 021 | 37761/ 2021 | SINGH | | NO. 3 OLD | 2021-12-01 | | | at No- 17) |
| 19 8 | 52625/ 2021 | 02.12.2 021 | WP (C) - 34499/ 2020 | RAHUL SETHI | C.O. | COURT NO. 1 | Order Dtd. 2021-11-29 | | | (Se at No- 17) |
| 19 9 | 52626/ 2021 | 02.12.2 021 | WP (C) - 37594/ 2021 | P.K. JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 17) |
| 20 0 | 52627/ 2021 | 02.12.2 021 | WP (C) - 37592/ 2021 | P.K. JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 17) |
| 20 1 | 52628/ 2021 | 02.12.2 021 | WP (C) - 37593/ 2021 | P.K. JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 17) |
| 20 2 | 52629/ 2021 | 02.12.2 021 | WP (C) - 37612/ 2021 | NIRANJAN SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 17) |
| 20 3 | 52630/ 2021 | 02.12.2 021 | WP (C) - 15562/ 2013 | R.K. BARIK | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 17) |
| 20 4 | 52631/ 2021 | 02.12.2 021 | RSA- 68/201 4 | R.K.MOHAPATR A | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-29 | | | (Se at No- 17) |
| 20 5 | 52632/ 2021 | 02.12.2 021 | WP (C) - 13064/ 2021 | P.K.PATRI | C.O. | COURT NO. 25 | Order Dtd. 2021-12-01 | | | (Se at No- 17) |
| 20 6 | 52633/ 2021 | 02.12.2 021 | WP (C) - 5046/2 021 | K. K. RATH | C.O. | COURT NO. 1 | Order Dtd. 2021-12-01 | | WRIT BRANC H-3 | (Se at No- 28) |
| 20 7 | 52634/ 2021 | 02.12.2 021 | WP (C) - 35876/ 2021 | K. K. RATH | C.O. | COURT NO. 25 | Order Dtd. 2021-12-08 | | WRIT BRANC H-8 | (Se at No- 39) |
| 20 8 | 52635/ 2021 | 02.12.2 021 | LAA- 37/202 1 | B.K.MOHANTY | C.O. | COURT NO. 25 | Order Dtd. 2021-12-01 | | | (Se at No- 39) |
| 20 9 | 52636/ 2021 | 02.12.2 021 | SAO- 17/201 7 | P.K.PATRI | C.O. | COURT NO. 22 | Order Dtd. 2021-12-01 | | | (Se at No- 39) |

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| 21 | 52637/2021 | 02.12.2021 | SAO-16/2017 | P.K.PATRI | C.O. | COURT NO. 22 | Order Dtd. 2021-12-01 | | | (Se at No-39) |
| 21 | 52638/2021 | 02.12.2021 | FAO-665/2020 | S. K. SAHOO | C.O. | COURT NO. 22 | Order Dtd. 2021-11-30 | | MISC. APPEAL SEC. | (Se at No-5) |
| 21 | 52639/2021 | 02.12.2021 | MACA-136/2016 | N.R. BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2021-11-30 | | | (Se at No-5) |
| 21 | 52640/2021 | 02.12.2021 | RSA-11/2020 | T. K. NANDA | C.O. | DR (J) | Order Dtd. 2021-11-30 | | | (Se at No-5) |
| 21 | 52641/2021 | 02.12.2021 | WP (C) - 33199/2021 | D.K.NAIK | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-22 | | | (Se at No-5) |
| 21 | 52642/2021 | 02.12.2021 | RSA-137/2018 | J. D. MUDULI | C.O. | DR (J) | Order Dtd. 2021-11-30 | | SECON D APPEAL | (Se at No-1) |
| 21 | 52643/2021 | 02.12.2021 | RSA-504/2018 | D. NAYAK | C.O. | DR (J) | Order Dtd. 2021-11-30 | | SECON D APPEAL | (Se at No-4) |
| 21 | 52644/2021 | 02.12.2021 | CRLA-235/2021 | NIRANJAN SAHOO | C.O. | COURT NO. 6 | Order Dtd. 2021-11-30 | | | (Se at No-4) |
| 21 | 52645/2021 | 02.12.2021 | ABLAPL - 15712/2019 | P.K. LENKA | C.O. | COURT NO. 25 | Order Dtd. 2021-11-26 | | | (Se at No-4) |
| 21 | 52646/2021 | 02.12.2021 | CRLMP-2130/2021 | M. N. MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2021-12-01 | | | (Se at No-4) |
| 22 | 52647/2021 | 02.12.2021 | CRLMP-2133/2021 | S. SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2021-12-01 | | | (Se at No-4) |
| 22 | 52648/2021 | 02.12.2021 | CRP-12/2021 | P.K. PATRI | C.O. | COURT NO. 17 | Order Dtd. 2021-12-01 | | | (Se at No-4) |
| 22 | 52649/2021 | 02.12.2021 | CRLMP-2136/2021 | R. K. SAHU | C.O. | COURT NO. 17 | Order Dtd. 2021-12-01 | | | (Se at No-4) |

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| 22 3 | 52650/ 2021 | 02.12.2 021 | CRLMP- 2170/2 021 | JAYADEBA BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2021-12-01 | | | (Se at No- 4) |
| 22 4 | 52651/ 2021 | 02.12.2 021 | ABLAPL - 5487/2 019 | K.P MOHANTY | C.O. | COURT NO. 25 | Order Dtd. 2021-12-01 | | | (Se at No- 4) |
| 22 5 | 52652/ 2021 | 02.12.2 021 | CRLMP- 2131/2 021 | M. R. SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2021-12-01 | | | (Se at No- 4) |
| 22 6 | 52653/ 2021 | 02.12.2 021 | CRLMP- 2141/2 021 | LAXMAN BHOI | C.O. | COURT NO. 17 | Order Dtd. 2021-12-01 | | | (Se at No- 4) |
| 22 7 | 52654/ 2021 | 02.12.2 021 | CRLMP- 2119/2 021 | UNMESH CHANDRA JENA | C.O. | COURT NO. 17 | Order Dtd. 2021-11-30 | | | (Se at No- 4) |
| 22 8 | 52655/ 2021 | 02.12.2 021 | CRLREV - 471/20 21 | JYOTI RANJAN SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2021-11-30 | | | (Se at No- 4) |
| 22 9 | 52656/ 2021 | 02.12.2 021 | CRLMP- 2135/2 021 | G.SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2021-12-01 | | | (Se at No- 4) |
| 23 0 | 52657/ 2021 | 02.12.2 021 | WP (C) - 33175/ 2021 | B.K. LENKA | C.O. | COURT NO. 17 | Order Dtd. 2021-12-01 | | | (Se at No- 4) |
| 23 1 | 52658/ 2021 | 02.12.2 021 | WP (C) - 34228/ 2021 | PRAFULLA KUMAR MAHAPATRA | C.O. | COURT NO. 17 | Order Dtd. 2021-12-01 | | | (Se at No- 4) |
| 23 2 | 52659/ 2021 | 02.12.2 021 | WP (C) - 35767/ 2021 | TAPAN KUMAR NAYAK | C.O. | COURT NO. 17 | Order Dtd. 2021-12-01 | | | (Se at No- 4) |
| 23 3 | 52660/ 2021 | 02.12.2 021 | WP (C) - 37447/ 2021 | JYOTI PRAKASH KAR | C.O. | COURT NO. 17 | Order Dtd. 2021-12-01 | | | (Se at No- 4) |
| 23 4 | 52661/ 2021 | 02.12.2 021 | WP (C) - 37445/ 2021 | JYOTI PRAKASH KAR | C.O. | COURT NO. 17 | Order Dtd. 2021-12-01 | | | (Se at No- 4) |
| 23 5 | 52662/ 2021 | 02.12.2 021 | WP (C) - 36812/ 2021 | T.K. CHOUDHURY | C.O. | COURT NO. | Order Dtd. 2021-12-01 | | | (Se at |

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| | | | 2021 | | | 17 | | | | No-4) |
| 236 | 52663/2021 | 02.12.2021 | WPC(OA C)-1202/2001 | S.C.PANI | C.O. | COURT NO. 22 | Order Dtd. 2021-11-25 | | | (Se at No-4) |
| 237 | 52664/2021 | 02.12.2021 | WP(C)-36277/2021 | P. K. BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2021-12-01 | | | (Se at No-4) |
| 238 | 52665/2021 | 02.12.2021 | WP(C)-35592/2021 | S.K. BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2021-12-01 | | | (Se at No-4) |
| 239 | 52666/2021 | 02.12.2021 | WP(C)-37013/2021 | S. K. BISWAL | C.O. | COURT NO. 17 | Order Dtd. 2021-12-01 | | | (Se at No-4) |
| 240 | 52667/2021 | 02.12.2021 | WP(C)-405/2021 | S K SETHI | GENERAL | | Order Dtd. 2021-01-08 | | | (Se at No-4) |
| 241 | 52668/2021 | 02.12.2021 | WP(C)-35741/2021 | S.K.BISWAL | C.O. | COURT NO. 17 | Order Dtd. 2021-12-01 | | | (Se at No-4) |
| 242 | 52669/2021 | 02.12.2021 | WP(C)-36999/2021 | GOPAL PRASAD JENA | C.O. | COURT NO. 17 | Judgement Dtd. 2021-12-01 | | | (Se at No-4) |
| 243 | 52670/2021 | 02.12.2021 | WP(C)-37352/2021 | GOPAL PRASAD JENA | C.O. | COURT NO. 17 | Judgement Dtd. 2021-12-01 | | | (Se at No-4) |
| 244 | 52671/2021 | 02.12.2021 | CRLMP-2134/2021 | S.BISWAL | C.O. | COURT NO. 17 | Order Dtd. 2021-12-01 | | | (Se at No-4) |
| 245 | 52672/2021 | 02.12.2021 | ABLAPL-13933/2021 | BALARAM SINGH | C.O. | COURT NO. 1 | Order Dtd. 2021-11-24 | | | (Se at No-4) |
| 246 | 52673/2021 | 02.12.2021 | RSA-81/2003 | LAXMIDHAR MOHANTY | GENERAL | | Order Dtd. 2019-08-29Entire Order, | | | (Se at No-4) |
| 247 | 52674/2021 | 02.12.2021 | WP(C)-26673/2021 | M.K. MOHANTY | C.O. | COURT NO. 24 | Order Dtd. 2021-11-30 | | WRIT BRANCH-5 | (Se at No-22) |
| 248 | 52675/ | 02.12.2021 | SA- | P R MISHRA | GENERAL | | Judgement | | | (Se |

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| 8 | 2021 | 021 | 466/19 65 | | RAL | | Dtd. 1970- 01- 07Petition,A nnexure, | | | at No- 22) |
| 24 9 | 52676/ 2021 | 02.12.2 021 | WP (C) - 15553/ 2021 | M.K. MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2021-12-01 | | | (Se at No- 22) |
| 25 0 | 52677/ 2021 | 02.12.2 021 | WP (C) - 8372/2 017 | A. PARID | C.O. | COURT NO. 22 | Order Dtd. 2021-11-01 | | WRIT BRANC H-4 | (Se at No- 38) |
| 25 1 | 52678/ 2021 | 02.12.2 021 | WP (C) - 8371/2 017 | B.N SWARNAKAR | C.O. | COURT NO. 25 | Order Dtd. 2021-12-01 | | | (Se at No- 38) |
| 25 2 | 52679/ 2021 | 02.12.2 021 | WP (C) - 37043/ 2021 | P.K. JENA | C.O. | COURT NO. 25 | Order Dtd. 2021-12-01 | | WRIT BRANC H-3 | (Se at No- 28) |
| 25 3 | 52680/ 2021 | 02.12.2 021 | WP (C) - 34119/ 2021 | H. JENA | C.O. | COURT NO. 25 | Order Dtd. 2021-12-01 | | | (Se at No- 28) |
| 25 4 | 52681/ 2021 | 02.12.2 021 | WP (C) - 10113/ 2020 | B.C.PANDA | C.O. | COURT NO. 22 | Order Dtd. 2021-12-01 | | WRIT BRANC H-1 | (Se at No- 3) |
| 25 5 | 52682/ 2021 | 02.12.2 021 | WP (C) - 35088/ 2021 | T.R. DAS | C.O. | COURT NO. 25 | Order Dtd. 2021-12-01 | | | (Se at No- 3) |
| 25 6 | 52683/ 2021 | 02.12.2 021 | WP (C) - 35088/ 2021 | R.K. BARIK | C.O. | COURT NO. 25 | Order Dtd. 2021-12-01 | | | (Se at No- 3) |
| 25 7 | 52684/ 2021 | 02.12.2 021 | CONTC- 6637/2 021 | B.P.MISHRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-15 | | | (Se at No- 3) |
| 25 8 | 52685/ 2021 | 02.12.2 021 | WP (C) - 35819/ 2021 | KAILASH CHANDRA KAR | C.O. | COURT NO. 25 | Order Dtd. 2021-12-01 | | | (Se at No- 3) |
| 25 9 | 52686/ 2021 | 02.12.2 021 | WPC (OA C) - 2895/2 018 | M.R. ROUTRAY | C.O. | COURT NO. 25 | Order Dtd. 2021-12-01 | | | (Se at No- 3) |
| 26 0 | 52687/ 2021 | 02.12.2 021 | CONTC- 5279/2 021 | MANASI DAS | C.O. | COURT NO. 25 | Order Dtd. 2021-12-01 | | | (Se at No- |

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| 26 1 | 52688/ 2021 | 02.12.2 021 | OJC- 3297/2 002 | H K DASH | GENE RAL | | Order Dtd. 2017-03-16 | | WRIT BRANC H-6 | (Se at No- 36) |
| 26 2 | 52689/ 2021 | 02.12.2 021 | OJC- 2449/1 993 | H K DASH | GENE RAL | | Order Dtd. 1993-05-03 | | WRIT BRANC H-6 | (Se at No- 24) |
| 26 3 | 52690/ 2021 | 02.12.2 021 | WP (C) - 8176/2 021 | U P BAG | GENE RAL | | Order Dtd. 2021-03-04 | | | (Se at No- 24) |
| 26 4 | 52691/ 2021 | 02.12.2 021 | CRLMC- 2444/2 014 | SK SAMIM | GENE RAL | | Order Dtd. 2015-01-09 | | CRIMI NAL MISC- 3 | (Se at No- 18) |
| 26 5 | 52692/ 2021 | 02.12.2 021 | WP (C) - 2364/2 020 | MULLA MD. AALID | GENE RAL | | Order Dtd. 2021-11-29 | | | (Se at No- 18) |
| 26 6 | 52693/ 2021 | 02.12.2 021 | WP (C) - 36260/ 2021 | AKSHAYA KUMAR BEHERA | GENE RAL | | Order Dtd. 2021-11-24 | | WRIT BRANC H (DIVI SION BENCH) | (Se at No- 118) |
| 26 7 | 52694/ 2021 | 02.12.2 021 | WP (C) - 8990/2 016 | PANDRI PADIAMI | GENE RAL | | Order Dtd. 2016-06-22 | | WRIT BRANC H-9 | (Se at No- 51) |
| 26 8 | 52695/ 2021 | 02.12.2 021 | WP (C) - 28629/ 2019 | MAHENDRA NATH BEHERA | GENE RAL | | Order Dtd. 2020-01-13 | | | (Se at No- 51) |
| 26 9 | 52696/ 2021 | 02.12.2 021 | WP (C) - 9085/2 004 | H.SUKURU | GENE RAL | | Order Dtd. 2018-08-06 | | WRIT BRANC H-5 | (Se at No- 21) |
| 27 0 | 52697/ 2021 | 02.12.2 021 | WP (C) - 2852/2 017 | KUNJA BIHARI KHATUA | GENE RAL | | Order Dtd. 9999-12- 31Petition,A nnexure, | | WRIT BRANC H-3 | (Se at No- 11) |
| 27 1 | 52698/ 2021 | 02.12.2 021 | BLAPL- 8874/2 021 | JATINDRA KUMAR NAYAK | C.O. | COURT NO. 12 | Order Dtd. 2021-11-24 | | | (Se at No- 11) |
| 27 2 | 52699/ 2021 | 02.12.2 021 | CRLMA- 252/20 21 | BALARAM SINGH | C.O. | COURT NO. 12 | Order Dtd. 2021-11-30 | | | (Se at No- 11) |

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| 27 3 | 52700/ 2021 | 02.12.2 021 | CRLMC- 1154/2 019 | S.C.BISWAL | C.O. | DR (J) | Order Dtd. 2021-11-30 | | CRIMI NAL MISC- 1 | (Se at No- 5) |
| 27 4 | 52701/ 2021 | 02.12.2 021 | CONTC- 6638/2 021 | B.P.MISHRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-15 | | | (Se at No- 5) |
| 27 5 | 52702/ 2021 | 02.12.2 021 | CRLMC- 2383/2 019 | P.BEHERA | C.O. | DR (J) | Order Dtd. 2021-11-30 | | | (Se at No- 5) |
| 27 6 | 52703/ 2021 | 02.12.2 021 | CRLMC- 668/20 16 | BALARAM SINGH | C.O. | COURT NO. 12 | Order Dtd. 2021-11-30 | | | (Se at No- 5) |
| 27 7 | 52704/ 2021 | 02.12.2 021 | CRLMC- 4/2016 | D.K. MALLICK | C.O. | COURT NO. 12 | Order Dtd. 2021-11-30 | | CRMIN AL MISC- 2 | (Se at No- 13) |
| 27 8 | 52705/ 2021 | 02.12.2 021 | CONTC- 7010/2 021 | M/S.KRUSHNA CH.RATH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 13) |
| 27 9 | 52706/ 2021 | 02.12.2 021 | CONTC- 7009/2 021 | M/S.KRUSHNA CH.RATH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 13) |
| 28 0 | 52707/ 2021 | 02.12.2 021 | BLAPL- 8760/2 021 | J.J.PRADHAN | C.O. | COURT NO. 12 | Order Dtd. 2021-11-29 | | | (Se at No- 13) |
| 28 1 | 52708/ 2021 | 02.12.2 021 | CONTC- 7008/2 021 | M/S.KRUSHNA CH.RATH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 13) |
| 28 2 | 52709/ 2021 | 02.12.2 021 | CONTC- 7007/2 021 | M/S.KRUSHNA CH.RATH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 13) |
| 28 3 | 52710/ 2021 | 02.12.2 021 | BLAPL- 8548/2 021 | M.R. SAHOO | C.O. | COURT NO. 12 | Order Dtd. 2021-11-30 | | | (Se at No- 13) |
| 28 4 | 52711/ 2021 | 02.12.2 021 | CONTC- 7006/2 021 | M/S.KRUSHNA CH.RATH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 13) |
| 28 5 | 52712/ 2021 | 02.12.2 021 | CONTC- 7005/2 | M/S.KRUSHNA CH.RATH | C.O. | COURT NO. 3 | Order Dtd. 2021-12-01 | | | (Se at |

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| 286 | 52713/2021 | 02.12.2021 | CONTC-7004/2021 | M/S.KRUSHNA CH.RATH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-13) |
| 287 | 52714/2021 | 02.12.2021 | CONTC-7003/2021 | M/S.KRUSHNA CH.RATH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-13) |
| 288 | 52715/2021 | 02.12.2021 | BLAPL-8288/2021 | S.K. BHANJADEO | C.O. | COURT NO. 12 | Order Dtd. 2021-11-30 | | | (Se at No-13) |
| 289 | 52716/2021 | 02.12.2021 | CONTC-7002/2021 | M/S.KRUSHNA CH.RATH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-13) |
| 290 | 52717/2021 | 02.12.2021 | CONTC-7001/2021 | M/S.KRUSHNA CH.RATH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-13) |
| 291 | 52718/2021 | 02.12.2021 | BLAPL-8809/2021 | BALARAM SINGH | C.O. | COURT NO. 12 | Order Dtd. 2021-11-29 | | | (Se at No-13) |
| 292 | 52719/2021 | 02.12.2021 | CONTC-7012/2021 | M/S.J.K.KHAN DAYATRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-13) |
| 293 | 52720/2021 | 02.12.2021 | WP (C) - 37392/2021 | A. K. ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-13) |
| 294 | 52721/2021 | 02.12.2021 | BLAPL-8808/2021 | S.PANDA | C.O. | COURT NO. 12 | | | | (Se at No-13) |
| 295 | 52722/2021 | 02.12.2021 | WP (C) - 21286/2014 | A. K. MOHANTY | C.O. | COURT NO. 12 | Order Dtd. 2021-12-01 | | | (Se at No-13) |
| 296 | 52723/2021 | 02.12.2021 | WPC (OA C) - 1547/2016 | J.R. BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No-13) |
| 297 | 52724/2021 | 02.12.2021 | BLAPL-9422/2020 | D.K.JENA | GENERAL | | Order Dtd. 2021-08-02 | | | (Se at No-13) |
| 29 | 52725/ | 02.12.2 | WP (C) - | N. SAHOO | C.O. | COURT | Order Dtd. | | WRIT | (Se |

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| 8 | 2021 | 021 | 36133/ 2021 | | | NO. 25 | 2021-11-29 | | BRANC H-5 | at No- 22) |
| 29 | 52726/ 2021 | 02.12.2 021 | WPC(OA C)- 277/20 16 | J.R. BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 22) |
| 30 | 52727/ 2021 | 02.12.2 021 | WP(C)- 35412/ 2021 | B. K. ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 22) |
| 30 | 52728/ 2021 | 02.12.2 021 | WP(C)- 36176/ 2021 | MANASI PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 22) |
| 30 | 52729/ 2021 | 02.12.2 021 | WP(C)- 35997/ 2021 | SUBRATA PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 22) |
| 30 | 52730/ 2021 | 02.12.2 021 | CONTC- 7027/2 021 | J.SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 22) |
| 30 | 52731/ 2021 | 02.12.2 021 | WP(C)- 37766/ 2021 | P. K. ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 22) |
| 30 | 52732/ 2021 | 02.12.2 021 | CONTC- 7028/2 021 | J.SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-12-01 | | | (Se at No- 22) |
| 30 | 52733/ 2021 | 02.12.2 021 | CRLMC- 1932/2 021 | SUBRATA PANDA | C.O. | COURT NO. 11 | Order Dtd. 2021-12-01 | | | (Se at No- 22) |
| 30 | 52734/ 2021 | 02.12.2 021 | CRLMC- 2427/2 021 | BINDU SAGAR SWAIN | C.O. | COURT NO. 11 | Order Dtd. 2021-12-01 | | | (Se at No- 22) |
| 30 | 52735/ 2021 | 02.12.2 021 | ABLAPL - 12759/ 2021 | S. DAS | C.O. | COURT NO. 1 | | | | (Se at No- 22) |
| 30 | 52736/ 2021 | 02.12.2 021 | ABLAPL - 14465/ 2021 | BALARAM SINGH | C.O. | COURT NO. 1 | | | | (Se at No- 22) |
| 31 | 52737/ 2021 | 02.12.2 021 | ABLAPL - 14303/ 2021 | SOMANATH BARDHAN | C.O. | COURT NO. 1 | | | | (Se at No- 22) |

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| 31 | 52738/2021 | 02.12.2021 | CRLA-425/2012 | R. K. DEHURI | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-12-01 | | CRIMINAL APPEAL | (Seat No-4) |
| 31 | 52739/2021 | 02.12.2021 | CRLA-425/2012 | B. K. MOHANTY | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-12-01 | | CRIMINAL APPEAL | (Seat No-4) |
| 31 | 52740/2021 | 02.12.2021 | ABLAPL - 14202/2021 | RAHUL SETHI | C.O. | COURT NO. 1 | Order Dtd. 2021-11-26 | | | (Seat No-4) |
| 31 | 52741/2021 | 02.12.2021 | ABLAPL - 14193/2021 | G. JAYASINGH | C.O. | COURT NO. 1 | Order Dtd. 2021-11-26 | | | (Seat No-4) |
| 31 | 52742/2021 | 02.12.2021 | ABLAPL - 14183/2021 | BALARAM SINGH | C.O. | COURT NO. 1 | Order Dtd. 2021-11-26 | | | (Seat No-4) |
| 31 | 52743/2021 | 02.12.2021 | ABLAPL - 14180/2021 | M. A. ALI | C.O. | COURT NO. 1 | Order Dtd. 2021-11-29 | | | (Seat No-4) |
| 31 | 52744/2021 | 02.12.2021 | ABLAPL - 12951/2021 | ROHITA KUMAR MAHABHOI | C.O. | COURT NO. 1 | Order Dtd. 2021-11-16 | | | (Seat No-4) |
| 31 | 52745/2021 | 02.12.2021 | ABLAPL - 10806/2021 | ROHITA KUMAR MAHABHOI | C.O. | COURT NO. 1 | Order Dtd. 2021-11-16 | | | (Seat No-4) |
| 31 | 52746/2021 | 02.12.2021 | ABLAPL - 14311/2021 | H. K. PANDA | C.O. | COURT NO. 1 | Order Dtd. 2021-11-29 | | | (Seat No-4) |
| 32 | 52747/2021 | 02.12.2021 | BLAPL-8145/2021 | D.K. MALLICK | C.O. | COURT NO. 25 | Order Dtd. 2021-12-01 | | | (Seat No-4) |
| 32 | 52748/2021 | 02.12.2021 | BLAPL-7690/2021 | SUVENDU BARIK | C.O. | COURT NO. 25 | Order Dtd. 2021-12-01 | | | (Seat No-4) |
| 32 | 52749/2021 | 02.12.2021 | ABLAPL - 14212/2021 | BALARAM SINGH | C.O. | COURT NO. 1 | Order Dtd. 2021-11-26 | | | (Seat No-4) |
| 32 | 52750/2021 | 02.12.2021 | BLAPL-7021/2021 | SATYANARAYAN MISHRA | C.O. | COURT NO. 25 | Order Dtd. 2021-12-01 | | | (Seat No-4) |

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| 32 4 | 52751/ 2021 | 02.12.2 021 | SA- 226/19 89 | P. K. MISHRA | C.O. | COURT NO. 1 | Order Dtd. 2021-12-01 | | | (Se at No- 4) |
| 32 5 | 52752/ 2021 | 02.12.2 021 | BLAPL- 6295/2 021 | S.R.KAR | C.O. | COURT NO. 25 | | | | (Se at No- 4) |
| 32 6 | 52753/ 2021 | 02.12.2 021 | BLAPL- 6295/2 021 | S.R.KAR | C.O. | COURT NO. 25 | Order Dtd. 2021-11-16 | | | (Se at No- 4) |
| 32 7 | 52754/ 2021 | 02.12.2 021 | WPC (OA C) - 1270/2 001 | P.K.BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2021-11-29 | | | (Se at No- 4) |
| 32 8 | 52755/ 2021 | 02.12.2 021 | CMAPL- 172/20 19 | P.K. MOHANTY | C.O. | COURT NO. 25 | Order Dtd. 2021-12-01 | | | (Se at No- 4) |
| 32 9 | 52756/ 2021 | 02.12.2 021 | ABLAPL - 14157/ 2021 | R.K.MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2021-01-26 | | | (Se at No- 4) |
| 33 0 | 52757/ 2021 | 02.12.2 021 | ABLAPL - 14158/ 2021 | R.K.MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2021-11-26 | | | (Se at No- 4) |
| 33 1 | 52758/ 2021 | 02.12.2 021 | CRLMC- 2093/2 021 | H. K. PATRA | C.O. | COURT NO. 11 | Order Dtd. 2021-12-03 | | | (Se at No- 4) |
| 33 2 | 52759/ 2021 | 02.12.2 021 | MACA- 136/20 16 | A.MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2021-11-30 | | | (Se at No- 4) |
| 33 3 | 52760/ 2021 | 02.12.2 021 | BLAPL- 3724/2 021 | ASHUTOSH MOHANTY | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-11-30 | | CRIMI NAL MISC- 1 | (Se at No- 1) |
| 33 4 | 52761/ 2021 | 02.12.2 021 | WP (C) - 3574/2 021 | C R KAR | GENE RAL | | Order Dtd. 2021-02-15 | | | (Se at No- 1) |
| 33 5 | 52762/ 2021 | 02.12.2 021 | BLAPL- 6642/2 021 | MANOJ KUMAR PANI | C.O. | COURT NO. 25 | Order Dtd. 2021-11-30 | | | (Se at No- 1) |
| 33 6 | 52763/ 2021 | 02.12.2 021 | BLAPL- 6643/2 | MANOJ KUMAR PANI | C.O. | COURT NO. | Order Dtd. 2021-11-30 | | | (Se at |

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| 337 | 52764/2021 | 02.12.2021 | WP (C) - 9275/2008 | S. K. BEHERA | GENERAL | | Order Dtd. 2011-03-07 | | WRIT BRANCH-1 | (Seat No-4) |
| 338 | 52765/2021 | 02.12.2021 | WP (C) - 21299/2021 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-07-29 | | | (Seat No-4) |
| 339 | 52766/2021 | 02.12.2021 | WP (C) - 21294/2021 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-07-29 | | | (Seat No-4) |
| 340 | 52767/2021 | 02.12.2021 | WP (C) - 21181/2014 | S. K. BEHERA | GENERAL | | Order Dtd. 2019-09-12 | | | (Seat No-4) |
| 341 | 52768/2021 | 02.12.2021 | WP (C) - 21182/2014 | S. K. BEHERA | GENERAL | | Order Dtd. 2019-09-12 | | | (Seat No-4) |

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